

In the National Company Law Tribunal, Jaipur

IA No. 24/241-242/JPR/2018

CP No. 12(ND)/2016

IA No. 14/JPR/2018

TA No. 34/2018

UNDER SECTION 397-398 OF COMPANIES ACT, 1956

In the matter of:

Mr. Gajendra Singh Panwar & Anr..... Applicant/Petitioners

VS.

M/s Girivar Hotel & Resrot Pvt. Ltd.Respondent

Order delivered on 14.09.2018

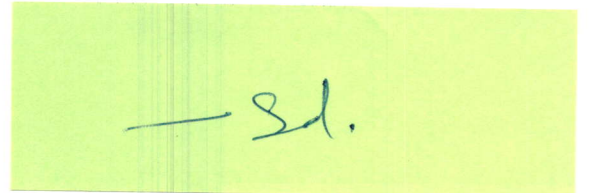
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Siddharth Bapna, Adv.

For Respondent(s) : D.K. Bhalla, Adv. for R-1.
Saloni Nagoraia, Adv. for R-2 to 4.

ORDER

Learned counsel for the parties are present. Post the matter for final arguments on 04.10.2018.



**(R. Varadharajan)
Member (Judicial)**